

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 868 of 2020

IN THE MATTER OF:

P.V. Haridas

...Appellant

Versus

**Kerala State Industrial Development
Corporation Ltd. & Anr.**

...Respondents

Present:

For Appellant : Mr. Jitin Issacs, Advocate

For Respondents : Mr. Mukund P. Unny, Advocate for R-2

O R D E R
(Through Virtual Mode)

19.11.2020 Mr. Jitin Issacs, Advocate appearing on behalf of the Appellant submits that he has instruction to withdraw this appeal.

The appeal is accordingly dismissed as withdrawn.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

/ns/gc/